

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 820 of 2020

In the matter of:

Dhan Prakash Gupta

....Appellant

Vs.

Daehsan Trading India Pvt. Ltd.

....Respondent

Present:

Appellant: Ms. Ekta Choudhary, Advocate and CA Amar Gupta

Respondent: Mr. S. Rajendran (Liquidator), Mr. Anant A. Pavgi, Mr. Yajura RV, Advocates.

ORDER

(Through Virtual Mode)

19.01.2021: Written submissions have not been filed.

Learned counsel for the parties may file written submissions within two weeks.

List the appeal on 9th February, 2021 before Court No.III.

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Dr. Ashok Kumar Mishra]
Member (Technical)**

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